BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 369/2017 in C.P. (I.B) No. 19/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

IDBI (COC).

V/s.

Nitin Hasmukh Parikh & Ors.

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

SIGNATURE

1. AKSMAT KHARE Advocate

ORDER

Learned Advocate Mr. Akshat Khare present for Applicant. None present for Respondent.

Letter dated 17.11.2017 received from IBBI confirming the name of Mr. Anshuman Chaturvedi as resolution professional in CP(IB) No. 19/NCLT/AHM/2017.

Hence, Mr. Anshuman Chaturvedi is appointed as Resolution Professional.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.